

**HIGH COURT OF SIKKIM
GANGTOK**

No. 37/HCS

Date: 15.3.23

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to designate the Registrar, and in his absence the Central Project Co-ordinator, High Court of Sikkim as the **Convenor** for all Committees constituted by the Hon'ble Chief Justice in the High Court of Sikkim where no such designation exists.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No: 11982-93/HU

Date: 15.3.23

Copy to :-

1. Registrar, High Court of Sikkim, Gangtok
2. Central Project Co-ordinator, High Court of Sikkim, Gangtok
3. Additional Registrar-cum-Principal Private Secretary to the
Hon'ble, the Chief Justice
4. Additional Registrar-cum-Private Secretary to Hon'ble Judge-I
5. Deputy Registrar-cum-Private Secretary to Hon'ble Judge-II
6. All Section-In-charge, High Court of Sikkim, Gangtok
7. File and
8. Guard File


REGISTRAR(JUDICIAL SERVICE)